

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH

Original Application No. 422 of 1995

Allahabad this the 16th day of August 1995

Hon'ble Dr. R.K. Saxena, Member (J)

Pramod Kumar Singh, aged about Nil S/o Shri Prabhu Nath Singh, presently posted as Deputy Conservator of Forest, Advance Centre for Environment and Forest, Allahabad.

APPLICANT

By Advocate Shri J.P. Singh

Versus

1. Union of India through Ministry of Environment and Forest, Govt. of India, New Delhi.
2. Director General, Indian Council for Forestry Research and Education, Dehradun.
3. Director, Institute of Social Forestry and Eco Rehabilitation, Allahabad.

RESPONDENTS

By Advocate Shri P. Mathur.

O R D E R(Oral)

By Hon'ble Dr. R.K. Saxena, Member(J)

Shri J.P. Singh, one of the counsel for the applicant and Shri P. Mathur, counsel for the respondents are present. The applicant himself is present in the Court

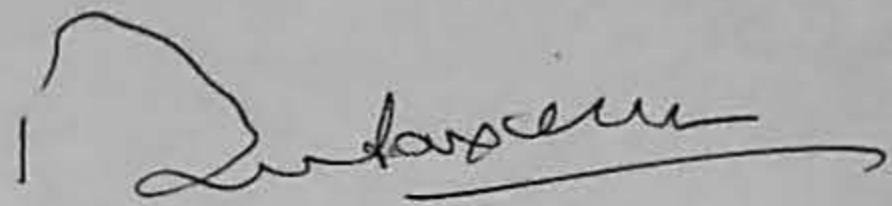
2. The Misc.Application No.1169/95 in which directions were required to be given to the respondents to make payment of entire salary and other emoluments to the applicant, is not pressed. It is, therefore, rejected.

3. The Misc.Application No. 1869/95 which was moved on behalf of the respondents to dismiss the application is also not pressed and, therefore, it also stands rejected.

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4. Shri J.P. Singh, counsel for the applicant and the applicant inperson himself who is present in the Court, prays that the O.A. 422/95 be permitted to be withdrawn. In view of this submission, the O.A. is dismissed as withdrawn. No order as to costs.



Member(J)

/M.M./